

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC.VII-84/2003/5927/A**

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Sri Satya Nath Sarma,  
District & Sessions Judge,  
Hojai.

Dated Guwahati the 18<sup>th</sup> July, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. DJHj/24/1807 dtd. 15.07.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **three days casual leave on 18.07.2024, 19.07.2024 and 20.07.2024, along with station leave permission, from the evening of 16.07.2024 till the morning of 22.07.2024.** The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

  
**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-84/2003/5928/A, dated** , 18-07-24

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**  
